

भारतीय खाद्य सुरक्षा एवं मानक प्राधिकरण  
Food Safety and Standards Authority of India  
(खाद्य सुरक्षा एवं मानक अधिनियम, 2006 के तहत स्थापित एक वैधानिक प्राधिकरण)  
(A Statutory Authority established under Food Safety & Standards Act, 2006)  
(गुणवत्ता आश्वासन प्रभाग)/(Quality Assurance Division)  
एफडीए भवन, कोटला रोड, नई दिल्ली-110002  
FDA Bhawan, Kotla Road, New Delhi-110002

Date: 05-07-2024

### Corrigendum

**Subject: Public Notice-Cancellation of Food Analyst Certificate Issued Inadvertently to the candidate Manoj Kumar son of Kumar Sain**

The Food Analyst Certificate issued to the candidate named below has been cancelled. The certificate was issued inadvertently due to a clerical error.

**Details of Cancelled Food Analyst Certificate:**

<b>Candidate Name</b>	<b>Manoj Kumar</b>
<b>Fathers name</b>	<b>Kumar Sain</b>
<b>Issuance Date</b>	28-03-2024
<b>Reason for Cancellation</b>	Inadvertent issuance

The aforementioned certificate is now void and holds no validity. The candidate is no longer authorized to use the title or privileges associated with the Food Analyst Certificate.

### Request for Compliance

We request all employers of Govt./Private laboratories, institutions and related organizations to take note of this cancelled Food Analyst Certificate and update their records accordingly. The use of the invalid certificate by the candidate for any official or professional purpose is strictly prohibited.

Dr. Rashi Bankar  
Assistant Director (QA Division)

